GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 5266 TO BE ANSWERED ON- 03/04/2023

STATUS OF BLOCK IN ODISHA

5266. SHRI SURESH PUJARI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of notification issued by the Ministry of Tribal Affairs that Likera and Kirimera blocks of Jharsuguda of Odisha have been declared as Tribal Sub-Plan (TSP) blocks;

(b) whether the Government has received any formal notification from the State Government, if so, the details thereof;

(c) if not, whether the Ministry of Tribal Affairs ask for a report from the State Government about the delay and take up the matter with the State Government for its early notification/Implementation; and

(d) whether the Government seek a report/data/proposal from the State Government for the consideration of the ITDA status for Kolabira Block in Jharsuguda District?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

(a) to (c): The Ministry of Tribal Affairs vide letter dated 24.11.2022 declared an Integrated Tribal Development Agency (ITDA) for Laikera & Kirimera blocks of Jharsuguda district as TSP block and constitution of a new ITDA, with Headquarter at Jharsuguda in the State of Odisha. Government of Odisha informed that notification for creation of new ITDA is in process.

(d): As per the procedure for declaration of any areas/block as ITDA the concerned State Government has to submit a detailed consolidated proposal along with latest census population data and map.
